

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 107  
**(IB)-243(PB)/2020**

**IN THE MATTER OF:**

M/s. Geotech Exploration

.... Applicant / petitioner

v.

Mideast Integrated Steels Ltd.

.... Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 17.03.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

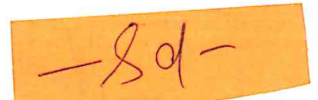
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:-**


For the Applicant

**ORDER**

List on 24.04.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**